



**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH**

O.A.No. 061/0754/2020
Jammu, this the 11.09.2020.

**CORAM: HON'BLE MR. RAKESH SAGAR JAIN, MEMBER(J)
HON'BLE MR. PRADEEP KUMAR, MEMBER (A)**

Jagdish Raj s/o Sh. Tota Ram, r/o Nardi, Tehsil Mera Mandrian,
District Jammu.

Applicant
(BY ADVOCATE: MR.SUDERSHAN SHARMA)

Versus

1. State of J & K through its Commission Secretary, Health & Medical Education Department, J & K Govt., Civil Sectt., Srinagar/Jammu.
2. Director Health Services, Jammu.
3. Chief Medical Officer, Jammu,
4. Block Medical Officer, Akhnoor.

.. Respondents

O R D E R(Oral)

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER(J).

Learned counsel for the applicant states that the present petition may kindly be dismissed as withdrawn with liberty to file a fresh one with better particulars. Ordered accordingly.

**(PRADEEP KUMAR)
Member (A)**

Place: Jammu
Dated: 11.9.2020.

KKS

**(RAKESH SAGAR JAIN)
Member(J).**